

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4172
ANSWERED ON:21.12.2005
ALLOCATION TO STATES
Chatterjee Shri Santasri

Will the Minister of PLANNING be pleased to state:

(a) whether State-wise allocation of funds for Centrally Sponsored Schemes are decided on the basis of State-wise poverty estimates; and

(b) if so, the poverty estimates used to decide fund allocation?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) & (b): The State-wise allocation of funds for the major Centrally Sponsored Schemes of Ministry of Rural Development, namely, Swarnajayanti Gram Swarozgar Yojana (SGSY) and Sampoorna Grameen Rozgar Yojana (SGRY) is made on the basis of State-wise poverty estimates. In addition for the scheme of Indira Awaas Yojana (IAY), the allocation criterion is based on housing shortage and State-wise poverty estimates. In the case of other schemes of Ministry of Rural Development (MoRD) parameters specific to the scheme are also taken into account in addition to the poverty incidence. Presently, the adjusted poverty estimates as approved by the Full Planning Commission are being used for the allocation of funds for the schemes of Ministry of Rural Development.